

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Amendment of article 130).

15.09 hrs.

(xv) CONSTITUTION (AMENDMENT) BILL*,2004

(Amendment of article 130)

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SHRIS.K. KHARVENTHAN (PALANI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted for leave to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIS.K. KHARVENTHAN : Sir, I introduce** the Bill.

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**Introduced with the Recommendation of the President